

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I
(through hybrid mode)**

Item No.35

IA No. 1398/106/ 2023

In

**CP (IB) No. 245/Chd/Pb/2022
(Admitted)**

Under Section 94, IBC 2016

R 11 NCLT 2016

In the matter of:-

Ajit Singh Kochar, PG, Kochar Overseas Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 18.12.2023.

Sd/-
Court Officer

November 20, 2023
Pdp